

(c) No application for passport facilities was rejected during the above period.

(d) does not arise.

### Statement

*Regional Passport Office, Ahmedabad*

Month	Applications for Passports	Passports granted
<b>1976</b>		
March . . . . .	8,459	6,005
April . . . . .	8,100	5,080
May . . . . .	5,100	5,028
June . . . . .	5,007	5,021
July . . . . .	5,006	5,226
August . . . . .	5,172	5,010
September . . . . .	5,800	4,698
October . . . . .	4,704	4,045
November . . . . .	6,604	5,052
December . . . . .	8,361	5,565
<b>1977</b>		
January . . . . .	8,448	5,555
February . . . . .	7,748	5,310
March . . . . .	7,909	5,803
April . . . . .	7,734	5,811
May . . . . .	6,012	6,060
June . . . . .	6,779	6,666
July . . . . .	6,418	7,178
August . . . . .	7,249	7,184
September . . . . .	5,576	6,082
October . . . . .	5,025	6,809
November . . . . .	4,893	6,009
<b>TOTAL . . . . .</b>	<b>1,36,104</b>	<b>1,19,197</b>

### Abolition of contract labour system in Bidi Industry

1210. SHRI SANAT KUMAR RAHA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to abolish contract labour system in the bidi industry; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) and (b) The matter falls essentially in the State sphere and the "Appropriate Govt." under the Contract Labour (Regulation and Abolition) Act in the case of bidi industry are the State Governments concerned.

### Payment of Bonus to Bidi Workers

1211. SHRI SANAT KUMAR RAHA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) what are the names of the States/Union territories where bidi workers have been paid bonus at the rate of 8.33 per cent during 1977; and

(b) whether there are any States/Union territories, where such bonus has not been paid to the bidi workers if so, what are the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) The information is not available and will be collected. Payment of bonus in terms of the Payment of Bonus Act, 1965 is a statutory obligation. The State Governments are the 'Appropriate Government' under the Act in respect of bidi factories/establishments.

### Representation from the All India Plantation Workers Federation

1212. SHRI ANANDA PATHAK: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have received any representation from the All India Plantation Workers Federation;

(b) if so, what are the details of the representation; and